

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 380 -2020

Emelia Branganza e Fernndes Petitioner

V e r s u s

Queeny Braganza e Cota and ors Respondents

Adv. Dharmanand Vernekar for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 9th December, 2020.

ORDER:

Issue notice to the respondents, returnable on 16/12/2020. Humdast granted.

2. Post the matter on 16/12/2020.
3. There shall be interim suspension of the interim order.
4. There are 17 respondents. But the petitioner's counsel informs the Court that only the first respondent is the contesting respondent. Though the Registry will serve notice on all the respondents, the petitioner is permitted to take humdast to the first respondent.
5. If notice is served on the first respondent by next week, the matter will be listed.

DAMA SESHADRI NAIDU, J.

AP/-